

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH P.

FRIDAY, THE 08<sup>TH</sup> DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9735 OF 2020

PETITIONER:-

APARNA K.A, W/O PRADEEP KUMAR,  
AGED 45 YEARS, THADATHILVEEDU,  
KADAMANITTA P.O., KOZHENCHERRY TALUK,  
PATHANAMTHITTA DISTRICT - 689 649

BY ADV. SRI. MANU RAMACHANDRAN

RESPONDENTS::

1. THE REVENUE DIVISIONAL OFFICER,  
REVENUE SUB DIVISION,  
ADOOR, PATHANAMTHITTA DISTRICT - 691 523.
2. THE GRAMAPANCHAYAT OF ARUVAPPULAM,  
PANCHAYAT OFFICE, ARUVAPPULAM P.O, KONNITALUK,  
PATHANAMTHITTA DISTRICT- 689 691  
REPRESENTED BY ITS SECRETARY.
3. THE SECRETARY, GRAMAPANCHAYAT OF ARUVAPPULAM,  
PANCHAYAT OFFICE, ARUVAPPULAM P.O, KONNITALUK,  
PATHANAMTHITTA DISTRICT- 689 691
4. THE VILLAGE OFFICER, VILLAGE OF ARUVAPPULAM,  
ARUVAPPULAM P.O, KONNI TALUK,  
PATHANAMTHITTA DISTRICT - 689 691
5. KUNJUMOL THOMAS, AGE AND FATHER'S  
NAME NOT KNOWN TO THE PETITIONER,  
PADAPPAKKALVEEDU, ARUVAPPULAM P.O & MURI,  
KONNI TALUK, PATHANAMTHITTA DISTRICT - 689 691

R1&R4 BY GOVERNMENT PLEADER SMT.B.VINITHA

R2&R3 BY STANDING COUNSEL SRI.C.B.SREEKUMAR

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**ORDER**

Admit.

2. The learned Government Pleader takes notice for R1 and R4. Adv. Sri. C.B. Sreekumar appears for R2 and R3. Notice by speed post to R5. The petitioner shall also endeavour to serve notice on R5 through email/whatsapp message.

3. There shall be an interim stay of Ext.P7 for a period of one month.

Post on 29.05.2020.

**GOPINATH P.  
JUDGE**

APPENDIX  
PETITIONER'S EXHIBITS

EXHIBIT P1:THE TRUE COPY THE PARTITION DEED  
NO.2508/1994 OF SRO, KONNI

EXHIBIT P2:THE TRUE COPY THE LAND TAX RECEIPT OF  
PROPERTY COVERED BY EXT.P1 DATED 21.12.2017

EXHIBIT P3:THE TRUE COPY OF THE ORDER VIDE.A6-  
5761/19 DATED 13.12.2019 ISSUED BY THE 3<sup>RD</sup> RESPONDENT  
TO THE PETITIONER

EXHIBIT P4:THE TRUE COPY OF THE REPRESENTATION DATED  
22.12.2019 OF THE PETITIONER SEND TO THE 3<sup>RD</sup>  
RESPONDENT VIA EMAIL

EXHIBIT P5:THE TRUE COPY OF THE JUDGMENT DATED  
24.12.2019 IN W.P(C) NO.35789/2019 OF THIS HON'BLE  
COURT

EXHIBIT P6:THE TRUE COPY OF THE COVERING LETTER  
DATED 22.01.2020 ALONG WITH WHICH EXT.P5 JUDGMENT  
WAS PRODUCED BEFORE 2<sup>ND</sup> RESPONDENT GRAMAPANCHAYAT

EXHIBIT P7:THE TRUE COPY OF THE NOTICE VIDE NO.A6-915/19  
DATED 27.04.2020 OF THE 3<sup>RD</sup> RESPONDENT TO THE PETITIONER